

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 14434-14444/2012

(From the judgement and order dated 11/11/2011 in WT No.1314/2010,WT No.1354/2010 WT No.943/2011WT No.1119/2011WT No.1177/2011WT No.1193/2011 WT No.1225/2011WT No.1242/2011WT No.1309/2011WT No.1330/2011 WT No.1349/2011 dated 21/11/2011 in WT No.1314/2010, WT No.1354/2010WT No.943/2011WT No.1119/2011WT No.1177/2011 WT No.1193/2011WT No.1225/2011WT No.1242/2011WT No.1309/2011 WT No.1330/2011WT No.1349/2011 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.& ANR.

Petitioner(s)

VERSUS

M/S RAHAMAN TIMBER & ANR.ETC.

Respondent(s)

With I.A.1(C/delay in filing SLP and c/delay in refiling SLP and office report))

Date: 31/08/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Shiv Prakash Pandey, Adv.
Mr. Rajeev K.Dubey, Adv.
Mr. Kamalendra Mishra,AOR.(N.P.)

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.
Tag with SLP(C)No.11367 of 2007.

|(Sheetal Dhingra)
|COURT MASTER

|(Juginder Kaur)
|Assistant Registrar